

Central Administrative Tribunal Principal Bench

O.A.No.876/2003

New Delhi this the 2nd day of April, 2003

Hon'ble Shri Justice V.S. Aggarwal, Chairman Hon'ble Shri V.K. Majotra, Member (A)

Shri Vijay Kumar S/o Shri Sardari Lal, R/o 50, Chaman Garden Extension Karnal

- Applicant

(Appeared in person)

Versus

- General Manager,
  Northern Railway,
  H.Q. Baroda House,
  New Delhi.
- Sr.Divisional Personnel Officer, Northern Railway DRM Office, New Delhi
- Shri Avadh Kishore,
  Chief Parcel Supervisor,
  N.Railway, New Delhi.
- 4. Shri A.C. Bhalla Chief Parcel Supervisor, N.Railway, New Delhi.
- Shri Hari Om Gupta,
  Chief Parcel Supervisor,
  N.Railway, New Delhi.
- 6. Shri B.C. Sharma, Chief Parcel Supervisor, N.Railway, New Delhi.
- 7. Shri V.K. Chawla Chief Parcel Supervisor, N.Railway, Meerut City

Respondents

## ORDER (Oral)

## Hon'ble Shri Justice V.S. Aggarwal, Chairman

By virtue of the present application, the applicant Vijay Kumar seeks that he should be promoted as Chief Parcel Supervisor from the date his juniors who have been arrayed as respondents 3 to 7 have been promoted.

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- During the course of submissions, it has been which, in fact, has been mentioned in paragraph 6 of the application that the applicant has already submitted an appeal which is pending with respondent no.2 (Sr. Divisional Personnel Officer, N. Railway, DRM Office, New Delhi) and no decision in this regard has been taken.
- 3. When rights of the respondents are not likely affected, we deem it unnecessary to issue a notice to show cause while disposing the present application. It is directed that respondent no.2 will consider and pass a speaking order on the appeal of the applicant copy of which is Annexure A-4 and convey to the applicant. The decision in this regard preferably should be taken within four months of the receipt of the certified copy of the present order. O.A. is disposed of.

(V.K. Majotra) Member

(V.S. Aggarwal) Chairman.

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